

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 913
ANSWERED ON- 27.07.2026

**IMPACT OF PRADHAN MANTRI JAN VIKAS KARYAKRAM (PMJVK) ON
MINORITIES**

913. SMT. RAJATHI:

Will the Minister of MINORITY AFFAIRS be pleased to state:-

- (a) the details of annual budgetary allocation and the actual expenditure under the PMJVK;
- (b) the details of budget allocated and released to different States year-wise since 2021;
- (c) the number of projects completed State-wise;
- (d) if any third-party quality assurance audit under PMJVK Scheme flagged poor quality work, if so the details thereof; and
- (e) whether the ministry commissioned third party independent studies to assess the impact of the PMJVK Scheme?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) & (b): Pradhan Mantri Jan Vikas Karyakram (PMJVK) is a Centrally Sponsored Scheme of the Ministry of Minority Affairs for creation of community infrastructure in the Minority Concentration Areas across the country in the sectors viz. Health, Skill Development, Education, Women Centric Projects, Drinking Water and Supply, Sanitation, Sports, Renewable energy and Other Community Infrastructure.

The details of the Budget Estimates (BE), Revised Estimates (RE) and Actual Expenditure under PMJVK during the last five financial years are as under:

(Rs. in crore)				
Sl. No	Financial Year	BE	RE	Expenditure
1	2021-22	1390.00	1199.55	1266.36
2	2022-23	1650.00	500.00	104.58

3	2023-24	600.00	550.00	187.88
4	2024-25	910.90	908.90	955.23
5	2025-26	1913.97	1565.00	1563.87

PMJVK is a **demand-driven** Centrally Sponsored Scheme (CSS). Accordingly, no State-wise or Union Territory-wise budgetary allocation is made under the Scheme. Funds are released based on eligible project proposals received from the States/UTs and their fulfilment of the prescribed guidelines and conditions.

The State/UT-wise details of funds released under PMJVK since 2021-22 are placed at **Annexure-I**.

(c) The State-wise details of projects completed since inception under PMJVK is at **Annexure-II**.

(d) No instance of poor quality work has been flagged in any third-party quality assurance audit conducted under the PMJVK Scheme.

(e) Yes, Sir. The Ministry has commissioned independent third-party studies to assess the implementation and impact of the Pradhan Mantri Jan Vikas Karyakram (PMJVK).

An Evaluation Study was conducted by the Indian Institute of Public Administration (IIPA), New Delhi, and an Impact-cum-Assessment Study was carried out by the Development Monitoring and Evaluation Office (DMEO), NITI Aayog. These studies provided evidence-based assessments of the scheme's implementation, impact, efficiency and sustainability in Minority Concentration Areas. They examined infrastructure creation, service delivery and outcomes, while also identifying areas for improvement, including awareness generation, fund flow, monitoring and maintenance of assets.

The IIPA evaluation primarily focused on assessing the physical progress and impact of PMJVK projects. Further, to institutionalize independent technical oversight, Third Party Quality Assurance (TPQA) has been made mandatory for all PMJVK projects across States and Union Territories.

ANNEXURE REFERRED TO POINT (B) IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 913 FOR ANSWER ON 27.07.2026 REGARDING “IMPACT OF PRADHAN MANTRI JAN VIKAS KARYAKRAM (PMJVK) ON MINORITIES” ASKED BY SMT. RAJATHI.

The State/UT wise details of fund released under PMJVK

(Rs. In Crore)

Financial Year						
Sl. No	Name of States/ UTs	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andaman & Nicobar	0.49	-	8.75	-	-
2	Andhra Pradesh	6.90	-	-	-	1.86
3	Arunachal Pradesh	21.38	-	-	73.00	103.23
4	Assam	159.99	-	-	129.00	197.56
5	Bihar	6.22	-	-	-	-
6	Chhattisgarh	1.01	-	-	-	-
7	Delhi	0.00	-	-	-	-
8	Gujarat	0.00	-	-	-	-
9	Haryana	13.79	-	-	-	0.33
10	Himachal Pradesh	0.00	-	-	5.00	9.13
11	Jammu & Kashmir	0.00	-	-	-	-
12	Jharkhand	26.14	-	-	-	0.18
13	Karnataka	35.14	-	23.34	102.00	38.08
14	Kerala	42.69	-	-	-	1.82
15	Ladakh	-	-	3.06	12.92	-
16	Madhya Pradesh	1.55	-	-	-	9.42
17	Maharashtra	39.55	-	-	20.00	64.33
18	Manipur	186.06	-	18.75	50.00	61.83
19	Meghalaya	77.25	-	-	-	34.80
20	Mizoram	58.41	-	10.00	63.19	125.00
21	Nagaland	14.42	-	-	56.00	145.00
22	Odisha	21.65	-	-	-	0.26
23	Punjab	0.00	104.58	-	-	0.13
24	Rajasthan	24.61	-	-	23.50	6.38
25	Sikkim	195.42	-	26.25	123.73	197.75
26	Tamil Nadu	181.19	-	-	70.13	137.46

27	Telangana	20.79	-	-	-	4.33
28	Tripura	6.49	-	-	17.50	0.43
29	Uttar Pradesh	7.38	-	35.00	-	250.00
30	Uttarakhand	15.76	-	18.96	99.00	10.00
31	West Bengal	38.53	-	-	-	40.31

ANNEXURE REFERRED TO POINT (C) IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 913 FOR ANSWER ON 27.07.2026 REGARDING “IMPACT OF PRADHAN MANTRI JAN VIKAS KARYAKRAM (PMJVK) ON MINORITIES” ASKED BY SMT. RAJATHI.

The State wise details of projects completed since inception under PMJVK

Name of State	No. of Unit Completed
Andhra Pradesh	8271
Arunachal Pradesh	11048
Assam	109798
Bihar	28790
Chhattisgarh	744
Gujarat	82
Haryana	2893
Jharkhand	12969
Karnataka	16654
Kerala	654
Madhya Pradesh	1121
Maharashtra	28903
Manipur	17758
Meghalaya	8543
Mizoram	3434
Nagaland	9
Odisha	13544
Punjab	279
Rajasthan	10879
Sikkim	1674
Tamil Nadu	111
Telangana	5855
Tripura	28416
Uttar Pradesh	201086
Uttarakhand	1511
West Bengal	344946
Total	859972